

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
ARDEE INFRASTRUCTURE VENTURES PRIVATE LIMITED
OPERATING IN REAL ESTATE SECTOR AT DELHI-NCR

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

| RELEVANT PARTICULARS | | |
|-----------------------------|---|--|
| 1. | Name of the corporate debtor along-with PAN/CIN/LLP No. | ARDEE INFRASTRUCTURE VENTURES PRIVATE LIMITED U70109DL2010PTC202345 |
| 2. | Address of the registered office | 16 TH FLOOR, DR. GOPAL DAS BHAWAN, 28 BARAKHAMBA ROAD, NEW DELHI, 110001 |
| 3. | URL of website | Not Available |
| 4. | Details of place where majority of assets are located | Corporate Debtor is a real estate company, having inventory of Land, Plots and Development Rights amounting to INR 2,79,49,951/- based on the audited financials for the financial year ended 31 March 2021. No other detail is available. |
| 5. | Installed Capacity of main products/service | As per the information available there is no ongoing project |
| 6. | Quantity and value of main products/services sold in last financial year | Not Available |
| 7. | Number of Employees/ Workmen | Not available |
| 8. | Further details including last available financial statements (with schedules) of two years, list of creditors, relevant dates subsequent events of process are available at: | Can be requested to RP at Email ID: cirp.ardeeinfrac@gmail.com |
| 9. | Eligibility of resolution applicant under section 25(2)(h) of the Code is available at: | Can be requested to RP at Email ID: cirp.ardeeinfrac@gmail.com |
| 10. | Last date for receipt of expression of interest | 20 September 2023 |
| 11. | Date of issue of provisional list of prospective resolution applicants | 30 September 2023 |
| 12. | Last date of submission of objections to provisional list | 05 October 2023 |
| 13. | Process email id to submit EOI | cirp.ardeeinfrac@gmail.com |

Notes

1. The Resolution Professional (“RP”) / Committee of Creditors (“COC”) shall have discretion to change the criteria for the EOI at any point of time.
2. The RP / COC reserves the right to cancel or modify the process / application without assigning any reason and without any liability whatsoever.
3. Detailed invitation for Expression of Interest (EOI) specifying criteria, eligibility norms under Section 29A of the Code etc. can be requested through email **cirp.ardeeinfrac@gmail.com**.

Date: 5th September 2023
Place: Ghaziabad

Munish Kumar Sharma, Resolution Professional
Ardee Infrastructure Ventures Private Limited
Reg. No. IBBI/IPA-002/IP-N00050/2016-17/10094
AAF 14, Shipra Krishna Azure
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